NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Gopakumar B, Thekke Vengara Veedu, TC 65/3404, Thiruvallam, Thiruvallam P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 027, holder of S. S. L. C. Book No. B 309261 with Register No. 316970 of March 1984, have changed my signature as shown below:

Old Signature : [Signature]

New Signature : [Signature]

This change will come into effect in all records related to me.

Thiruvananthapuram, 9-6-2020.
Gopakumar B

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, S. P. Sreehari, Sreevalsom, Harmony Heaven, Kunnepilly Road, Vennal a P. O., Kanayannur Taluk, Ernakulam District, Pin-68 2 028 holder of All India Secondary School Examination Certificate Roll No. 4126830 with S. No. 2005/133289 of 2005 issued from Central Board of Secondary Education, Delhi, have changed my signature as shown below:

Old Signature : [Signature]

New Signature : [Signature]

This change will come into effect in all records related to me.

Kakkanad, 21-5-2020.
S. P. Sreehari
NOTIFICATION


This change will come into effect in all records related to me.

Neyyattinkara,
2-6-2020. Sreekumar S

NOTIFICATION

I, Prasad D, Puthen Veedu, Karippuvali, House No. 184, Koottali P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 505, holder of SSLC Book No. C480800 with Register No. 3553 of March 1992, have embraced Christianity from Hindu, Ayyanavar Community vide Baptism Certificate dated 4-3-2020, issued from Church of God, Parassala Centre, H.O. Kottarakkara, with the same name. Hereafter I will be a member of Christian Religion.

This change will come into effect in all records related to me.

Neyyattinkara,
9-6-2020. Prasad D

NOTIFICATION

I, Clement A, Clement Bhavan, Pottayilkada, Plamoottukada P.O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 122, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as LC Xian, Nadar in my S. S. L. C. Book No. E332213 with Register No. 274426 of March 1986, is corrected as SIUC Christian Nadar vide Certificate No. A6/5586/20/K.Dis., dated 8-6-2020, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
17-6-2020. Clement A

NOTIFICATION

I, Vishnukrishnan S, Shridurga, Plakkat Lane, Thrissur P. O., Thrissur Taluk, Thrissur District, Pin-680 001, holder of Indian Certificate of Secondary Education Examination 2012 Marks Statement No. TW 20021074 with Index Number T/2291/062 issued by the Chief Executive & Secretary, Council for the Indian School Certificate Examinations, New Delhi, in the Indian School Certificate Examination 2014 Marks Statement No. BP 20003893 with Unique ID 5503193 issued by the Chief Executive & Secretary, Council for the Indian School Certificate Examinations, New Delhi, in the Birth Certificate with Registration No. 1439/5C/1996 date of Registration 4-7-1996 issued by the Registrar of Births and Deaths, Thrissur Corporation, in the Election Identity Card No. IDZ0426510 issued on 19-1-2015 by the Electoral Registration Officer, 67 Thrissur Constituency. in the PAN Card No. AVIPV3778K issued by the Income Tax Department, Government of India, in the Driving Licence No. 8/13716/2014 dated 28-10-2014 issued by the Asst. LA. Thrissur, also known as Subramanian Vishnukrishnan in the Indian Passport No. N2701876 issued on 10-9-2015 by the Regional Passport Officer, Cochin and as Vishnukrishnan in the Ration Card No. 1841222232 (at Serial No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur, is one and the same person. Hereafter I have changed my name as Vishnu Gandharva and have changed my signature as shown below:

Old Signature :

New Signature :

This change will come into effect in all records related to me.

Thrissur,
26-5-2020. Vishnukrishnan S

NOTIFICATION

I, Prasad D, Puthen Veedu, Karippuvali, House No. 184, Koottali P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 505, holder of SSLC Book No. C480800 with Register No. 3553 of March 1992, have embraced Christianity from Hindu, Ayyanavar Community vide Baptism Certificate dated 4-3-2020, issued from Church of God, Parassala Centre, H.O. Kottarakkara, with the same name. Hereafter I will be a member of Christian Religion.

This change will come into effect in all records related to me.

Neyyattinkara,
9-6-2020. Prasad D

NOTIFICATION

I, Clement A, Clement Bhavan, Pottayilkada, Plamoottukada P.O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 122, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as LC Xian, Nadar in my S. S. L. C. Book No. E332213 with Register No. 274426 of March 1986, is corrected as SIUC Christian Nadar vide Certificate No. A6/5586/20/K.Dis., dated 8-6-2020, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
17-6-2020. Clement A
NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Latika Chandrashekharan Nair, Surabhi, MERA Nagar, 134, TC 24/1631(1), Near Mettukada L P School, Thycaud P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 014, holder of S.S.L.C. Book No. D 214542 with Register No. 113009 of March 1983; also known as Lathika Chandrashekharan Nair in the Permanent Account No. ABIPN2535Q, issued from Income Tax Department, Government of India; have changed my name as Arjun R Surya. This change will come into effect in all records related to me.

Thiruvananthapuram, 28-5-2020.

LATIKA CHANDRASHEKHARANNAI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Priyanka V, 121 A (12/1214), Girija Bhavan, 12 Town, Nedumangad P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 541; holder of S. S. L. C. Certificate No. D 100766 with Register No. 196305 of March 2004; State Board of Vocational Higher Secondary Examinations Certificate No. VE 21214 with Register No. 13769, dated 23-5-2006, issued by the Secretary, State Board of Vocational Higher Secondary Examinations, Government of Kerala; Electoral Identity Card No. MMS2019081, dated 24-4-2007, issued by the Electoral Registration Officer, Nedumangad LA Constituency; Driving Licence No. 1/69/2019, dated 5-1-2019, issued by ALA, Thiruvananthapuram; Permanent Account No. ALKPV3885B, issued from Income Tax Department, Government of India; have changed my name as Nasreen V.

This change will come into effect in all records related to me.

Nedumangad, 2-6-2020.

PRIYANKA V

NOTIFICATION


This change will come into effect in all records related to me.

Thiruvananthapuram, 2-6-2020.

MUNNA R B RAJESH
NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jithy Saji, Jeepthy Sadanam, Punalal P. O., Poovachal (Via), Nedumangad Taluk, Thiruvananthapuram District, Pin-695 575 (name changed vide Kerala Gazette Notification Vol. VII, 30th January 2018, Gazette No. 5, Page No. 390, holder of S. S. L. C. No. C 466538 with Register No. 664313 of March 2003), Permanent Account Number GYPS4812N, issued from Income Tax Department, Government of India, also known as Jithy Sathyavan. V. S in the Higher Secondary Examination (Class XII) Certificate No. HSE 0025513 with Register No. 1513032 of March 2005, issued from Board of Higher Secondary Examination, Government of Kerala; Bachelor of Science Degree Certificate No. 0090909 with Register No. 373253 of April 2008, issued by the Vice-Chancellor, University of Kerala; Master of Science Degree Certificate No. 0246163 with Registration No. MAT 080528/2011 of 2011, issued by the Vice-Chancellor, University of Kerala; Bachelor of Education Degree Certificate No. 0372556 with Register No. 18004205/12376004 of November 2013, issued by the Vice-Chancellor, University of Kerala; Driving Licence No. 21/7694/2014, dated 7-6-2016, issued by the ALA Nedumangad; Marriage Certificate with Registration No. 176/2011, date of Registration 21-12-2011, issued from Vellanad Grama Panchayat; Birth Certificate with Registration No. 22001/2013, date of Registration 31-8-2013, issued from the Corporation of Thiruvananthapuram, of my son Rohan. S. J, known as Jithi Sathyavan V. S in the Electoral Identity Card No. TZC0026609, dated 20-9-2015, issued by the Electoral Registration Officer, Aruvikkara Assembly Constituency, and known as Jithysathyavan in the Ration Card No. 1105136463 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad, is one and the same person. Hereafter I will be known by the name Jithy Sathyavan. V. S only.

This change will come into effect in all records related to me.

Punalal, 6-6-2020.

JITHY SAJI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Raju J, Elakkara Pathen Veedu, Valicode, Thiruvananthapuram District, Pin-695 581; holder of Extract of School Admission Register with Admission No. 1171055565 (Sl. No. 3), dated 15-3-2017, issued by the Central Board of Secondary Education, Delhi, of my son Sagar Sarjan, known as Sargin in the Secondary School Examination (Year 2017) Class X Certificate No. SSE/2017/1892917 with Roll No. 4336937, dated 3-6-2017, issued from the Corporation of Thiruvananthapuram, of my son Rohan. S. J, known as Jithi Sathyavan V. S in the Electoral Identity Card No. TZC0026609, dated 20-9-2015, issued by the Electoral Registration Officer, Aruvikkara Assembly Constituency, and known as Jithysathyavan in the Ration Card No. 1105136463 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad, is one and the same person. Hereafter I will be known by the name Jithy Sathyavan. V. S only.

This change will come into effect in all records related to me.

Kattakada, 11-6-2020.

RAJU J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Praveen Kumar T, P S Cottage, Thachancode, Kuttichal P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 574 do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Namukkara Christian Community vide Certificate No. A5/4166/2020/D. Dis., dated 30th January 2020, issued by the Catholic Church, has embraced Hinduism from Cheramar Christian Community vide Certificate No. 28818/2020, dated 9-6-2020, issued by the Vice-Chancellor, University of Kerala.

This change will come into effect in all records related to me.

Kattakada, 11-6-2020.

PRAVEEN KUMAR T
NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Latika Chandrashekharan Nair, Surabhi, MERA Nagar, 134, TC 24/1631(1), Near Mettukada L P School, Thycaud P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 014, holder of S.S.L.C. Book No. D 214542 with Register No. 113009 of March 1983; also known as Lathika Chandrasekharan Nair in the Passport No. R5972638, date of issue 6-11-2017, issued from the Passport Office, Thiruvananthapuram; Passport No. M5643861, date of issue 20-1-2015, issued from the Passport Office, Thiruvananthapuram, of my son Vijith Vijayakrishnan; known as Latika Chendrasekharan Nair in the Permanent Account No. ABIPN2535Q, issued from Income Tax Department, Government of India; known as Lathika C Nair in the Marriage Certificate with Registration No. 520/2010, date of Registration 29-12-2010, issued by the Local Registrar, Parappanangadi Grama Panchayat; Contributory Health Service Scheme Membership Card No. 17906/2/V , date of issue 20-1-2017, issued from Department of Space, Government of India; Secondary School Examination, 2005 Certificate with Roll No. 4132941, dated 24-5-2005, issued by Controller of Examinations, Central Board of Secondary Education, Delhi, of my son Vijith V; Senior School Certificate Examination, 2007 with Roll No. 4219966, dated 23-5-2007, issued by Controller of Examinations, Central Board of Secondary Education, Delhi, of my son Vijith V; Marriage Certificate with Registration No. 3654/2014, date of Registration 20-12-2014, issued by the Local Registrar, Guruvayoor Municipality, of my son Vijith V; and known as Lathika in the Electoral Identity Card No. KL/20/156/267449, dated 27-8-1997, issued by the Electoral Registration Officer, Thiruvananthapuram East Constituency; Birth Certificate with Registration No. 502/89, date of Registration 7-3-1989, issued by the Registrar of Births & Deaths, Thirurangadi Panchayat, of my son Vijith; is one and the same person. Hereafter I will be known by the name Lathika C Nair only.

This change will come into effect in all records related to me.

Thiruvananthapuram,
28-5-2020.

LATIKA CHANDRASHEKHARAN NAIR

NOTIFICATION


This change will come into effect in all records related to me.

Kattakada,
2-6-2020.

SREEKUTTY M S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Priyanka V, 121 A (12/1214), Girija Bhavan, 12 Town, Nedumangad P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 541; holder of S. S. L. C. Certificate No. D 100766 with Register No. 196305 of March 2004; State Board of Vocational Higher Secondary Examinations Certificate No. VE 21214 with Register No. 13769, dated 23-5-2006, issued by the Secretary, State Board of Vocational Higher Secondary Examinations, Government of Kerala; Electoral Registration Officer, Nedumangad LA Constituency; Driving Licence No. 1/69/2019, dated 5-1-2019, issued by ALA, Thiruvananthapuram; Permanent Account No. ALKPV3885B, issued from Income Tax Department, Government of India; have changed my name as Nasreen V.

This change will come into effect in all records related to me.

Nedumangad,
2-6-2020.

PRIYANKA V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Munna R B Rajesh, Amritha, Oolampara, Peroorkada P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 005; holder of Secondary School Examination Certificate with Registration No. T117/42194/0047, Roll No. 4339838, dated 3-6-2017, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; Hindi Doosari Examination Certificate No. 70457 with Register No. 2802, dated 17-12-2012 issued by Kerala Hindi Prachar Sabha, Thiruvananthapuram; NEET (UG)-2020 Confirmation Page with Application No. 200411562549; National Institute of Open Schooling Identity Card with Enrolment No. 090082193133, issued from National Institute of Open Schooling, Kochi; Birth Certificate with Registration No. 2033/2000, date of Registration 28-10-2000, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram; Indian Union Driving Licence No. KL 15 20190003256, date of issue 25-7-2019, issued by RTO, National Sector; Ration Card No. MMS2019081, dated 24-4-2007, issued by the Electoral Registration Officer, Nedumangad LA Constituency; Driving Licence No. 1/69/2019, dated 5-1-2019, issued by ALA, Thiruvananthapuram; Permanent Account No. ALKPV3885B, issued from Income Tax Department, Government of India; have changed my name as Arjun R Surya.

This change will come into effect in all records related to me.

Thiruvananthapuram,
8-6-2020.

MUNNA R B RAJESH
NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jithy Saji, Jeepthy Sadanam, Punalal P. O., Poovachal (Via), Nedumangad Taluk, Thiruvananthapuram District, Pin-695 575 (name changed vide Kerala Gazette Notification Vol. VII, 30th January 2018, Gazette No. 5, Page No. 390, holder of S. S. L. C. No. C 466538 with Register No. 664313 of March 2003), Permanent Account No. KYYPS4812N, issued from Income Tax Department, Government of India, also known as Jithy Sathyant. V. S in the Higher Secondary Examination (Class XII) Certificate No. HSE 0025513 with Register No. 1513032 of March 2005, issued from Board of Higher Secondary Examination, Government of Kerala; Master of Science Degree Certificate No. 0090909 with Register No. 373253 of April 2008, issued by the Vice-Chancellor, University of Kerala; Bachelor of Science Degree Certificate No. 0246163 with Registration No. MAT 080528/2011 of 2011, issued by the Vice-Chancellor, University of Kerala; Bachelor of Education Degree Certificate No. 0372556 with Register No. 1800420/12376004 of November 2013, issued by the Vice-Chancellor, University of Kerala; Driving Licence No. 21/7694/2014, dated 7-6-2016, issued by the ALA Nedumangad; Marriage Certificate with Registration No. 176/2011, date of Registration 21-12-2011, issued from Vellanad Grama Panchayat; Birth Certificate with Registration No. 22001/2013, date of Registration 31-5-2013, issued from Corporation of Thiruvananthapuram, of my son Rohan. S. J, known as Jithi Sathyant V. S in the Electoral Identity Card No. TZC0026609, dated 20-9-2015, issued by the Electoral Registration Officer, Aruvikkara Assembly Constituency, and known as Jithysathyan in the Ration Card No. 1171055565 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Varkala, is one and the same person. Hereafter I will be known by the name Jithy Sathyan. V. S only.

This change will come into effect in all records related to me.

Punalal,
6-6-2020.

JITHY SAJI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Raju J, Elakkara Puthen Veedu, Valicode, Kuttichal P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 581; holder of Extract of School Admission Register with Admission No. 11818, date of Admission 20-5-1981, issued by the Headmistress, Government High School Njekkad; Birth Certificate with Registration No. 1288/2001, date of Registration 23-6-2001, issued from Adoor Municipality, of my son Sagar Sarjan, also known as Sargin in the Secondary School Examination (Year 2017) Class X Grade Sheet cum Certificate of Performance S. No. SSE/2017/1892917 with Roll No. 4336937, dated 3-6-2017, issued from Central Board of Secondary Education, Delhi, of my son Sagar Sargan, and known as Sarjan in the Ration Card No. 111055565 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Varkala, is one and the same person. Hereafter I will be known by the name Sarjan. B only.

This change will come into effect in all records related to me.

Kattakada,
11-6-2020.

SARJAN. B
NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Siji S Mohan, Siji Bhavan, House No. 497, Oottukuzhi, Vilappilsala P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 573; holder of S.S.I.L.C. Certificate No. N 478565 with Register No. 104346 of March 2013; Higher Secondary Examination Certificate No. HSE B 1013021 with Register No. 2013140 of March 2014, issued by Board of Higher Secondary Examinations, Government of Kerala; Transfer Certificate No. 207/2013-14 with Admission No. SF-1659, issued by the Principal, St.Xavier’s Higher Secondary School, Peyad, Thiruvananthapuram; Diploma in Graphic Designing Course Certificate with Registration No. 0178TDW, issued from TCIL-IT, A Government of India Enterprise; National Trade Certificate with Roll No. 00160832006955, dated 24-10-2018, issued by the Member Secretary, National Council for Vocational Training, Government of India; Course & Conduct Certificate dated 12-10-2018, issued by the Principal, Bishop Vincent Dereere Memorial Pvt I.T.I, Chullimanoor, Nedumangad; Employment Exchange Identity Card with Register No. 13/606, dated 25-5-2013, issued from Town Employment Exchange, Kattakada; Birth Certificate with Registration No.7001, date of Registration 28-12-1996, issued by the Registrar of Births & Deaths, Corporation, Thiruvananthapuram; Driving Licence No. 21/4979/2015, date of issue 18-3-2017, issued by ALA, Nedumangad; Electoral Identity Card No. ICR0499467, dated 19-12-2014, issued by the Electoral Registration Officer, Kattakada Constituency; Health Card No. PBNBUE0KG, issued on 25-10-2019, issued by the Regional Provident Fund Commissioner, Kollam; is one and the same person. Hereafter I have changed my name as Sali.O, Kayamkulam, Kollam, known as C. Sumesh in the Ration Card No. 1210036300 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Karunagappally, known as Sumesh Chithira in the Passport No. L4737005, dated 10-9-2013, issued by the Assistant, Passport Office, Thiruvananthapuram, and known as Sumes in the Electoral Identity Card No. FHD1351196, dated 23-3-2001, issued by the Electoral Registration Officer, Karunagappally LA Constituency, is one and the same person. Hereafter I have changed my name as Sumes C Panicker.

This change will come into effect in all records related to me.

Kattakada, 3-6-2020.

SIJI S MOHAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Salim, Sali.O, Charuvila Veedu, Eravichira East, Sooranad South, Kollam; holder of Extract of Admission Register with Admission No. 7540, date of Admission 9-6-1994, issued by the Headmistress, Dr. C.T. Eapen Memorial Residential High School, Muthupakkadu, Sasthamcottam; also known as Sali in the Ration Card No. 1211030675, issued on 15-3-2017, issued by the Taluk Supply Officer, Kollam; Permanent Account No. ATHPC4442Q, issued from Income Tax Department, Government of India; Marriage Certificate with Registration No. 79/2010, date of Registration 7-1-2010, issued by the Registrar of Marriages (Common), Kollam Corporation, also known as Dr. Sumesh. C in the Employment Certificate dated 11-3-2020 (presently working as Assistant Professor in the Department of Zoology), issued by the Principal, Milad-E-Sherief Memorial College, Kayamkulam, Kollam, known as C. Sumesh in the Ration Card No. 1210036300 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Karunagappally, known as Sumes Chithira in the Passport No. L4737005, dated 10-9-2013, issued by the Assistant, Passport Office, Thiruvananthapuram, and known as Sumes in the Electoral Identity Card No. FHD1351196, dated 23-3-2001, issued by the Electoral Registration Officer, Karunagappally LA Constituency, is one and the same person. Hereafter I will be known by the name Sali.O only.

This change will come into effect in all records related to me.

Thazhava, 11-6-2020.

SALI.O
NOTIFICATION


This change will come into effect in all records related to me.

Kattakada,
3-6-2020.

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SUI S MOHAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sali.O, Charuvila Veedu, Eravichira East, Sooranad South, Kollam; holder of Extract of Admission Register with Admission No. 7540, date of Admission 9-6-1994, issued by the Headmistress, Dr. C.T. Eapen Memorial Residential High School, Muthupilakkadu, Sasthamcotta; also known as Sali in the Ration Card No. 1210036300 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Kollam; have changed my name as Siji S Mohan and will sign accordingly.

This change will come into effect in all records related to me.

Kollam,
3-6-2020.

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SALI O
NOTIFICATION

I, Jesiya P M, Pammathu House, Kulasekharapathy, Pathanamthitta P. O., Kozhencherry Taluk, Pathanamthitta District, Pin-689 645, do hereby notify for the information of all authorities concerned and the public that my minor daughter Rifa Navas, holder of Bonafide Certificate No. F.C-8/KV SAP/2020-21 dated 3-6-2020, issued by the Principal, Kendriya Vidyalaya SAP, Thiruvananthapuram; and known as Rifa P Jesiya in the Birth Certificate with Registration No. 818/2006, date of Registration 28-4-2006, issued by the Registrar of Births and Deaths, Pathanamthitta Municipality; is one and the same person. Hereafter she will be known by the name Rifa P Jesiya only.

This change will come into effect in all records related to her.

Pathanamthitta, 5-6-2020. 
JESIYA P M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Lissy Anil, Uthram, House No. 362, Enathu P.O., Adoor Taluk, Pathanamthitta District, Pin-691 526; holder of Electoral Identity Card No. TJX0602599, dated 5-7-2015, issued by the Electoral Registration Officer, Adoor Constituency; Permanent Account No. DFWPA4075P, issued from Income Tax Department, Government of India; Indian Union Driving Licence No. KL 26 20190016874, date of issue 27-9-2019, issued by SRTO, Adoor; Ration Card No. 1314085364 (Sl. No. 1) dated 15-3-2017, issued by Taluk Supply Officer, Adoor; Birth Certificate with Registration No. 532/2006, date of Registration 21-2-2006, issued by the Sub Registrar of Births & Deaths, Kottarakkara Grama Panchayat, of my son Aryan A L; Affidavit dated 12-3-2020, issued by Judicial Majistrate of I Class, Kottarakkara; have changed my name as Lekshmi Anil and will sign accordingly.

This change will come into effect in all records related to me.

Adoor, 9-6-2020. 
LISYY ANIL

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Al Sameen, Parunmalayil, Mangaram, Pandalam P. O., Pathanamthitta-689 501, holder of S. S. L. C. No. N 333174 of March 2013, Higher Secondary Examination Certificate No. HSE 2/2015/088255 with Register Number-2084400 of March 2015 issued from Board of Higher Secondary Examination Government of Kerala, Electoral Identity Card No. TJX0789701 dated 9-1-2016 issued by Electoral Registration Officer Adoor Constituency, Provisional Degree Certificate No. 0098536 with Register Number 150063627 of September 2019 issued by Controller of Examination Kerala University of Health Sciences, Thrissur and also known as Alsameen in the Birth Certificate with Registration Number 601/1997 date of Registration 19-2-1997 issued by Registrar of Births and Death, Panthalam Municipality is one and the same person. Hereafter I have changed my name as Al Sameen P. D.

This change will come into effect in all records related to me.

AL SAMEEN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kannan.S, Thayil House, Punnapra P.O., Alappuzha District, Pin-688 004, holder of S.S.L.C. No. F 338303 with Register No. 453477 of March 2006 embraced Christianity from Hindu Ezhava Community vide Gazette Notification in Kerala Gazette No. 28 (Part IV, Page No. 806), dated 14-7-2009 with the same name. I have re-embraced Hinduism from Christianity as per Convertion Certificate No. 13/2019, dated 31-10-2019 issued from Akhila Bharatha Ayyappa Sevä Sangham, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu Ezhava Community.

This change will come into effect in al record related to me.

Punnapra, 4-2-2020. 
KANNAN.S
NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anilkumar. G, Palazhi, Nooranad P. O., Alappuzha District, Pin-690 504, have changed the name of my minor son Anandakrishnan. A. P, holder of Birth Certificate with Registration No. 320/09, date of Registration 24-2-2009 issued from Oachira Grama Panchayath, Extract of Admission Register with Admission No. 4666, date of Admission 3-4-2019 issued from Amrita Vidyalayam, Pandalam, Ration Card No. 1421106698 dated 19-10-2019 issued by Taluk Supply Office, Mavelikkara, have changed his name as Eshan. A. P.

This change will come into effect in all records related to him.

Ulavukad,
6-3-2020.

ANILKUMAR. G

NOTIFICATION


Hereafter I will be a member of Hindu-Ezhava Community and have changed my name as Felix Sebastian and will sign accordingly.

This change will come into effect in all records related to me.

North Aryad,
18-2-2020.

DWARAI. S. R

NOTIFICATION


Hereafter I will be a member of Hindu-Ezhava Community and have changed my name as Sasidharan. K. B.

This change will come into effect in all records related to me.

Punnappra.

JOSEPH
NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Litty Susan Paul, Abraham Villa, Puthenveettil, Thirkothamangalam P. O., Kottayam Taluk, Kottayam District, Pin-686 011; holder of S. S. L. C. Certificate No. G 559957 with Register No. 226398 of March 2007; Higher Secondary Examination Certificate No. HSE A 438382 with Register No. 5126808 of March 2009, issued by Board of Higher Secondary Examinations, Government of Kerala; Driving Licence No. 5/5509/2010, dated 24-7-2010, issued by Asst. L.A, Kottayam; Marriage Certificate with Registration No. 285/2015, date of Registration 23-12-2015, issued by the Local Registrar, Puthuppally Grama Panchayat; also known as Dr. Litty Susan Paul in the Degree of Bachelor of Medicine & Bachelor of Surgery Certificate No. 0228206 with Register No. 10M3345, dated 6-4-2017, issued by the Vice Chancellor, Rajiv Gandhi University of Health Sciences, Karnataka; Registration Certificate with Registration No. 73475, dated 28-10-2019, issued by the Registrar, The Travancore Cochin Council of Modern Medicine, Thrivunanthapuram; known as Litty S Paul in the Permanent Account No. BRKPP1815N, issued from Income Tax Department, Government of India; and known as Litty Sabin in the Electoral Identity Card No. NMZ1763929, dated 7-4-2019, issued by the Electoral Registration Officer, Puthuppally Constituency; is one and the same person. Hereafter I will be known by the name Litty Sabin only consequent on my marriage.

This change will come into effect in all records related to me.

Kottayam, 2-6-2020.

LITTY SUSAN PAUL

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kuttappan K. M, Manayathusseril House, Pallikkachirakavala P. O., Changanacherry Taluk, Kottayam, Pin-686 537, holder of S.S.L.C. Book No. 2250/95, date of Registration 13-6-1995, issued by Health Inspector Gr. I, Registrar of Births & Deaths, Thiruvalla Municipality is one and the same person. Hereafter I have changed my name as Dr. Sam Moses and will sign accordingly.

This change will come into effect in all records related to me.

Pallikkachirakavala, 14-5-2020.

KUTTAPPAN K. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Agimon Francis, Puthenveettil House, Kanayankavayal P. O., Peruvanthanam, Peeramade Taluk, Idukki, Pin-685 532, holder of S.S.L.C. Book No. F 272447 with Register No. 227526 of March 1995, Driving Licence No. 43/1391/2006 dated 30-8-2008, issued by Asst. L.A., Mattancherry, Marriage Certificate with Registration No. 34/2009, date of Registration 14-10-2009, issued by Local Registrar, Peruvanthanam Grama Panchayat, Passport No. U 5227526, date of issue 20-3-2020, issued by Deputy Passport Officer, Cochin, PAN Card No. ABWPF1276G, issued from Income Tax Department, Govt. of India, in the Passport of my wife Soni Naluthychal Yohanan with Passport No. J 2079919, date of issue 18-12-2010, issued by Consul, Consulate General of India, Jeddah, in the Birth Certificate, Extract of School Admission Register and Passport of my son Lenov Agimon Francis with File Number SAUJ20061111, dated 10-1-2011 issued from Consulate General of India, Jeddah, Kingdom of Saudi Arabia, Admission No. 6506, date of Admission 12-4-2018, issued by Principal, Bhavan's Vidya Mandir, Eroor West P. O., Tripunithura, Passport No. N 5971511, date of issue 29-12-2015, issued by Regional Passport Officer, Cochin, and as Ajimon Francis in the Election Identity Card No. GKH1220227, dated 16-4-2001, issued by Electoral Registration Officer Peeremade LA Constituency and also known as Ajimon in the Rationcard No. 1631029392 (S1. No. 2), dated 15-3-2017, issued by Taluk Supply Officer Peeremade is one and the same person. Hereafter I have changed my name as Ajimon Francis and will sign Accordingly.

It is further notified that my minor son Lenov Agimon Francis holder of Birth Certificate with File Number SAUJ20061111, dated 10-1-2011, issued from Consulate General of India, Jeddah, Kingdom of Saudi Arabia, Extract of School Admission Register with Admission No. 6506, date of Admission 12-4-2018, issued by Principal Bhavan's Vidya Mandir, Eroor West P. O., Tripunithura, Passport No. N 5971511, date of issue 29-12-2015, issued by Regional Passport Officer, Cochin and also known as Linov Agimon Francis in the Rationcard No. 1631029392 (S1. No. 2), dated 15-3-2017, issued by Taluk Supply Officer Peeremade is one and the same person. Hereafter I have changed his name as Ajimon Francis and will sign accordingly.

The above changes will come into effect in all records related to us.

Peruvanthanam. AGIMON FRANCIS
NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Rajan. P, Thottumkal House, Peerumade, Idukki District-685 531, holder of S.S.L.C. Book No. E 933400 with Register No. 44546 of 1986 March, working as Office Attendant, Sub Registrar Office, Arakkulam with Certificate No. 87/2020 dated 12-3-2020 issued by Sub Registrar, Arakkulam and known as P. Rajan in the Election Identity Card No. GLD 1431865 dated 21-10-2016 issued from Electoral Registration Officer, Peerumade, in the Ration Card No. 1631061738 dated 15-3-2017 issued from Taluk Supply Office, Peerumade and as Rajan in the PAN Card No. BQBPR3989K issued from Income Tax Department, Government of India is one and the same person. I have embraced Christianity from Hindu Chermar Community as per Baptism Certificate dated 2-2-2020 issued from Pastor P.E.John, Apostolic Church of Pentecost of India, Tamilnadu with a new name T. P. William Rajan. Hereafter I will be a member of Christian Chermar Community and known by the name T. P. William Rajan only and will sign accordingly.

This change will come into effect in all records related to me.

Peerumade, 10-6-2020. Rajan. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ramachandrakurup K P, Ramageetham, Thamarassery Road, Poonithura P. O., Petta, Ernakulam District, Pin-682 038 holder of S.S.L.C. Book No. A 294829 with Register No. 15588 of March 1971 issued from Department of Education, Kerala State, also known as Ramachandra Kurup in the Electoral Identity Card No. KL/15/097/168696 dated 26-10-1998 issued by the Electoral Registration Officer, Aroor Constituency, known as K P R Ramu in the Share Certificate No. 10344 with Regd. Folio No. MS202242 dated 19th day of June 2018 issued by United Spirits Limited, Bangalore, known as K. P. Ramachandra Kurup in the Driving Licence No. 72196/1988 dated 2-11-2018 issued by Asst. LA Cherthala known as Kattikkattu Panicker Ramachandra Kurup in the Passport No. N3652596 issued on 16-10-2015 issued by Regional Passport Officer, Regional Passport Office Cochin, of my son Krishnan Ramachandran, known as Ramachandra Kurup Kattikkattu Panicker in the PAN Card with Permanent Account No. AGTPP8064A issued by Commissioner of income Tax, Trivandrum, in the Passport No. N3652596 issued on 16-10-2015 issued by Regional Passport Officer, Regional Passport Office Cochin, is one and the same person. Hereafter I have changed my name as Ramachandra Kurup K P.

This change will come in to effect in all records related to me.

Ernakulam, 26-5-2020. Ramachandrakurup K P

NOTIFICATION


This change will come in to effect in all records related to me.

Ernakulam, 15-5-2020. Sheeja Saji
NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Neethu Johnson, Kannankeril House, Elamkulam, Kadavanthara Post, Kanyakumari Taluk, Ernakulam District, Pin-682 020 holder of S.S.L.C. No. D 410664 with Register No. 459994 of March 2004 issued from Board of Public Examinations, Kerala, Higher Secondary Examination Certificate No. HSE 300578 with Register No. 2151175 of March 2006 issued from Board of Higher Secondary Examination, Government of Kerala, Degree of Bachelor of Technology Certificate Sl. No. 0055587 with Register No. 00605736 of June 2012 issued by Vice-Chancellor, Cochin University of Science and Technology (CUSAT), Kochi, Degree of Master of Technological Certificate No. 0103534 with Register No. AIK 15CEGS10 of December 2017 issued from APJ Abdul Kalam Technology University (KTU), Thiruvananthapuram, PAN Card with Permanent Account No. AMDPN3802A issued from the Income Tax Department, Government of India Electoral Identity Card No. JGQ208317 dated 18-11-2008 issued by the Electoral Registration Officer, Kochi LA Constituency, Driving Licence No. 43/6405/2010 dated 26-11-2010 issued by Asst. LA Mattancherry, Marriage Certificate No. 2016/3599 with Registration No. MARRIAGE/2016/3599 dated of Registration 29-12-2016 issued by Local Registrar, Kochi Municipal Corporation, Passport No. P7316056 with issue date 21-2-2017 issued by Regional Passport Officer, Cochin, and the Birth Certificate with Registration No. BIRTH/2020/1741 of date of Registration 4-2-2020 issued from Registrar of Births and Deaths, Kochi Municipal Corporation, of my minor daughter Anvika Miriam Nikhil, have changed my name as Neethu Nikhil consequent on my marriage.

This change will come in to effect in all records related to me.

Kadavanthara,

26-5-2020.

NEETHU JOHNSON

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Yoosaf T U, Poovathungal House, Ellokkara, Muppatherom P.O., Ernakulam District, Pin-683 110 holder of Extract of the School Admission Register with Admission No. 8571 of date of Admission 15-5-1986 issued by Headmistress, Salem High School W. Vengola, Driving Licence No. 41/1611/2010 dated 18-4-2016 issued by Asst. LA Aluva, PAN Card with Permanent Account No. AHFPUS149L issued from the Income Tax Department, Government of India, also known as Yousuf in the Electoral Identity Card No. ZFN0091330 dated 31-1-2009 issued by the Electoral Registration Officer, Kalasserry LA Constituency, in the Ration Card No. 1737111996 (at Sl. No. 4) dated 15-3-2017 issued by the Taluk Supply Officer Paravoor, is one and the same person. Hereafter I have changed my name as Yousuf P U.

This change will come in to effect in all records related to me.


YOOSAF T U

NOTIFICATION

I, Sathyakrishna. E. S., Eravimangalath House, Eravimangalam. P. O., Thrissur Taluk Thrissur District, Pin-680 751, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in the S.S.L.C. No. T 319852 with Register No. 466968 of March 2018, as Hindu-Ezhava is corrected as Hindu-Karuvan Vide Community Certificate No. Kdis/3224/2019/A7 dated 8-8-2019 issued by the Tahsiladar, Thrissur.

This correction will come into effect in all records related to me.

Thrissur,

18-5-2020.

SATHYAKRISNA. E. S.
NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shiju Mathew, Manalil Vattasseril House, Chaipankuzhy P.O., Vettiukuzhy Desam, Chalakudy Taluk, Thrissur District, Pin-680 724, holder of S.S.L.C. Book Number B. 172703 with Register Number 102213 of March 1989 issued from Board of Public Examinations, Govt. of Kerala also known as Shiju in the Election Identity Card Number KL/10/061/222555 dated 15-12-1998 issued by Electoral Registration Officer, Chalakudy L.A. Constituency is one and the same person. Hereafter I have changed my name as Zachariah Mathew Manalil.

This change will come into effect in all records related to me.

Vettikuzhy,
30-1-2020.
SHIJU MATHEW

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NOTIFICATION


This correction will come into effect in all records related to me.

Akkikavu,
22-5-2020.
RAJITHA. K. P

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NOTIFICATION

I, Joseph. K. J, Kalathil House, Malappillurum P. O., Kodungallur Taluk, Thrissur District, Pin-680 732, do hereby notify for the information of all concerned authorities and the public that my minor daughter Keziah K Joseph, holder of Birth Certificate with Registration No. 731/1991 date of Registration 3-4-1991 issued by the Registrar of Births and Deaths, Chalakudy Municipality, known as Neethumol in the PAN Card No. AQZPN5037H issued from Income Tax Department, Govt. of India, in the Ration Card No. 1845027942 (Sl. No. 4) dated 15-3-2017 issued by the Taluk Supply Officer, Alathur is one and the same person. Hereafter, I have changed my name Neethu. P. K and will sign accordingly.

Malappillurum,
16-3-2020.
JOSEPH. K. J

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NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Neethumol. P. K, Pullittumulayil House, Kadappara, Olimkadavu Post, Alathur Taluk, Palakkad-678 706, holder of S.S.L.C.No. F-074609 with Register No. 305873 of March 2006, in the Higher Secondary Examination (Class XII) Certificate No. HSE-499253 with Register No. 4224935 of March 2008 issued from Board of Higher Secondary Examination, Govt. of Kerala, in the Bachelor of Computer Applications, C.No.380113 with Reg. No. 0922J2691 of April 2012 issued from Bharathiar University, Coimbatore, in the Election Identity Card No. WJT0276311 dated 9-1-2013 issued by the Electoral Registration Officer, 60 Alathur LA Constituency, also known as Neethumol. A. K in the Birth Certificate with Registration No. 731/1991 date of Registration 3-4-1991 issued by the Registrar of Births and Deaths, Chalakudy Municipality, known as Neethumol in the Ration Card No. 1950082047 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Alathur is one and the same person. Hereafter, I have changed my name Neethu. P. K and will sign accordingly.

Olimkadavu,
10-3-2020.
NEETHUMOL. P. K

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NOTIFICATION

I, Narayanan.E Durgapuram House, Karumathilpadam, Nemmara P.O., Chittur Taluk, Palakkad-678 508, holder of Extract of Admission Register with Admission No. 6936, date of Admission 24-5-1977 issued by the Headmaster V.R.C.M.U.P School,Vallanghy, also Known as Narayanan Embranthiri in the Election Identity Card No. JLC 1346469 dated 14-5-2013 issued by the Electoral Registration Officer,Nemmara LA Constituency, known as Narayanan in the Ration Card No. 1947087432 (Sl No. 2) dated 6-6-2017 issued by the Taluk Supply Officer, Chittur,in the S.S.L.C. No. C 651928 with Register No. 495736 of March 2003 of my Daughter Priya. N, known as Narayanan Embranthiri in the Marriage Certificate of my daughter Priya.N with Registration No. 478/10,date of Registration 22-9-2010 issued by the Registrar of Marriage and Special Grade Secretary, Nemmara Grama Panchayath is one and the same person. Hereafter I will be known by the name Narayanan Embranthiri only.

This change will come into effect in all records related to me.

Nemmara,
26-5-2020.
NARAYANAN. E

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NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Akshaya Kumar. S, Perumkulangara House, Peruvemba P. O., Chittur Taluk, Palakkad-678 531, holder of S.S.L.C. No. M000351 with Register No. 314971 of March 2012 , VHSE Trade Certificate No. VE08923 with Register No. 1325893 of March 2014, issued from State Board of Vocational Higher Secondary Examinations, Govt. of Kerala, B.Com. Consolidated Grade Card folio No. 638793 with Register No. VPAOBS0518 dated 12-11-2019, B.Com Provisional Certificate Folio No. 909868 with Register No. VPAOBS0518 dated 12-11-2019 both the above certificates issued from Calicut University, Computerised Accounting Certificate No. 96296 with Register No. 732948 of February 2015 issued from C.DIT, Govt. of Kerala, Birth Certificate with Registration No. 692/1996, date of Registration 23-1-1996 issued by the Registrar of Birth and Death, Marraige (Common), Palakkad Municipality, Driving Licence No. 70/5137/2016 dated 4-1-2020 issued by the ALA, Chittur, PAN Card No. CUNPA4669J issued from Income Tax Department, Govt. of India have changed my name as Akshay. S.

This change will come into effect in all records related to me.

Peruvemba,
28-5-2020. Akshaya Kumar. S

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NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Prabha V, Paruthikkavu House, Tathamangalam P.O., Chittur Taluk, Palakkad-678 102, holder of S.S.L.C No. A157735 with Register No. 107669 of March 2000, Register No. 345438 of March 2001, in the VHSC Certificate Sl. No. VE 159409 with Register No. 5870 of June 2003 (SAY Exam) issued from State Board of Vocational Higher Secondary Examinations, Govt. of Kerala, in the Driving Licence No. 70/5137/2016 dated 4-1-2020 issued by the ALA, Chittur, PAN Card No. CUNPA4669J issued from Income Tax Department, Govt. of India, in the Marriage Certificate with Registration No. 156/2014, date of Registration 17-7-2014 issued by the Secretary and Registrar of Marriages, Pirayi Grama Panchayath, in the Birth Certificate of my daughter Aroshika P with Registration No. 3531/2015, date of Registration 18-4-2015 issued by the Registrar of Birth and Death, Marriage (Common), Palakkad Municipality, also known as Prabha in the Election Identity Card No. DPR1556802 dated 11-4-2018 issued by the Electoral Registration Officer, Chittur LA Constituency, in the Ration Card No. 1947069688 (Sl. No. 2) dated 7-8-2019 issued by the Taluk Supply Officer, Chittur is one and the same person, Hereafter I have changed my name as Prabhakaran V.

This change will come into effect in all records related to me.

Tathamangalam,
1-6-2020. Prabha V

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NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Pradeep Kumaran. S, Thendamkodam House, Kizhakkenchery P. O., Alathur Taluk, Palakkad-678 684 holder of S.S.L.C. No. B 152289 with Register No. 334936 of March 2001, Register No. 507147 of March 2002, also known as Pradeepkumaran. Sivanandan in the Passport No. M2109400 dated 12-9-2014 issued by the Passport Officer, Passport Office, Malappuram, known as Pradeep. S in the Election Identity Card No. DLV1686492 dated 2-2-2005 issued by the Electoral Registration Officer, Alathur LA Constituency is one and the same person. Hereafter, I will be known by the name Pradeep. S only.

This change will come into effect in all records related to me.

Kizhakkenchery,

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NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shahina.V. K, Vellaparakunnil House, Valiyakunnu Post, Tirur Taluk, Malappuram District, Pin-676 552, holder of S.S.L.C. No. P 482305, with Register No. 271469, of May 2014, also known as Shahnah in the Ration Card No. 2053112601, (Sl. No. 3), issued by the Taluk Supply Officer, Perinthalmanna, is one and the same person. I have embraced Hindu Religion from Islam-Mopila Community vide Suddhi Certificate No. 5988/2013, dated 5-10-2013, issued from the Bharatiya Hindu Suddhisabha, Arya Samaja Mandir, Ram Mohan Road, Kozhikode, with a new name Saritha.V. K. Hereafter I will be a member of Hindu Religion and will be known by the name Saritha. V. K. only and will sign accordingly.

This change will come into effect in all records related to me.

Valiyakunnu,
NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shahanab. V. K., Vellaparakunnal House, Valiyakunnu Post, Tirur Taluk, Malappuram District, Pin-676 552, holder of School Admission Register Extract with Admission No. 15602, date of Admission 14-5-2015, of Govt. Higher Secondary School, Thirumalaiyam, also known as Shahanab in the Ration Card No. 2053112061 (Sl. No. 5), issued by the Taluk Supply Officer, Ponnani, Manjeri, as Shahanab. V. K. Ayisha in the Passport No. 5019549, date of issue 2-5-2014, issued from the Passport Office, Malappuram, as Ayisha. T. K. in the S.S.L.C. No. R 200967, with Register No. 337778, of March 2016, of my son Mubashir. T. K., as Thavalan Kuzhiyan Aysha in the Birth Certificate with Registration No. 153 A/2004, date of Registration 26-10-2004, issued by the Registrar of Births and Deaths, Pulpattra Grama Panchayat, of my minor son Ansal Muhuydeen, and as Ayisha Thavalakuzhiyan in the Birth Certificate with Registration No. 56/07, date of Registration 23-11-2007, issued by the Registrar of Births and Deaths, Pulpattra Grama Panchayat, of my minor daughter Fathima Rinsha, is one and the same person. Hereafter I will be known by the name Ayisha. T. K. only.

This change will come into effect in all records related to me.

Palakkad,
3-6-2020.

Asia Chalakkandiyil

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shahanab. V. K., Vellaparakunnal House, Valiyakunnu Post, Tirur Taluk, Malappuram District, Pin-676 552, holder of School Admission Register Extract with Admission No. 15602, date of Admission 14-5-2015, of Govt. Higher Secondary School, Thirumalaiyam, also known as Shahanab in the Ration Card No. 2053112061 (Sl. No. 5), issued by the Taluk Supply Officer, Ponnani, Manjeri, as Shahanab. V. K. Ayisha in the Passport No. 5019549, date of issue 2-5-2014, issued from the Passport Office, Malappuram, as Ayisha. T. K. in the S.S.L.C. No. R 200967, with Register No. 337778, of March 2016, of my son Mubashir. T. K., as Thavalan Kuzhiyan Aysha in the Birth Certificate with Registration No. 153 A/2004, date of Registration 26-10-2004, issued by the Registrar of Births and Deaths, Pulpattra Grama Panchayat, of my minor son Ansal Muhuydeen, and as Ayisha Thavalakuzhiyan in the Birth Certificate with Registration No. 56/07, date of Registration 23-11-2007, issued by the Registrar of Births and Deaths, Pulpattra Grama Panchayat, of my minor daughter Fathima Rinsha, is one and the same person. Hereafter I will be known by the name Ayisha. T. K. only.

This change will come into effect in all records related to me.

Palakkad,
3-6-2020.

Shahanab. V. K.